

how much to each and under what head?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). A statement giving the information is laid on the Table of the Sabha. [See Appendix I, annexure No. 33].

WOMEN OFFICERS

129. Shri K. C. Sodhia: Will the Minister of Home Affairs be pleased to state:

(a) the total number of women officers in (1) All India Services (2) Indian Foreign Service and (3) Central Secretariat Service;

(b) the number among them who are (i) married and (ii) with encumbrances; and

(c) the total length of service of each of these officers?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). A Statement giving the requisite information is laid on the Table of the House. [See Appendix I, annexure No. 34].

INCOME TAX AMENDMENT BILL

130. Shri K. C. Sodhia: Will the Minister of Finance be pleased to state:

(a) whether any special Income-tax Officers have been appointed to discharge additional duty imposed under Indian Income-tax Amendment Bill of 1954;

(b) if so, what is their number and jurisdiction entrusted to each;

(c) the total number of cases pending for disposal by them; and

(d) what means are going to be adopted to bring in more of such cases on file?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Yes.

(b) Eight Income-tax Officers are at present dealing with these cases. The

jurisdiction of the Income-tax Officers extends to all cases which have been entrusted to them under section 5(7A) of the Indian Income-tax Act.

(c) 184.

(d) Investigations by Income-tax authorities in the course of their duties.

द्वैत विद्यालय

१३१. श्री आर० एन० सिंह : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार ने द्वैत विद्यालयों के संगठन तथा संचालन का अध्ययन करने के लिये किन किन दशों में शिक्षकों को भेजने का निर्णय किया है, और

(ख) इस प्रयोजन के लिये भेजे जाने वाले अध्यापकों की योग्यता क्या होगी ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) There is no such proposal under consideration.

(b) Does not arise.

EXPENDITURE ON GIRLS' EDUCATION

132. Shri Ibrahim: Will the Minister of Education be pleased to state:

(a) the total expenditure on Girls' Education in India during 1952-53 and 1953-54; and

(b) the number of Secondary Schools for girls which were opened in the Tribal Areas of the North East Frontier Agency during 1953-54?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Approximately Rs. 32 crores during 1952-53. Similar information for 1953-54 is not yet available.

(b) The required information is being collected and will be placed on the Table of the House as soon as it is received in this Ministry.